

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 11th day of April 2019

Original Application No. 330/00878 of 2011

Hon'ble Mr. Justice Bharat Bhushan, Member – J
Hon'ble Ms. Ajanta Dayalan, Member – A

1. Praveen Kumar Shukla, S/o Anand Ram Shukla.
2. Rajesh Chandra Pandey, S/o Adya Prasad Pandey
3. Ranjet Yadav, S/o Rama Yadav
4. Surya Prakash Kanaujiya, S/o Jang Bahadur
5. Awadhesh Kumar, S/o Ram Bharosey
6. Vijai Kumar, S/o Ram Bharosey
7. Ravindra Nath Tewari, Ss/o Hem Narayan Tewari
8. Ranjeet Singh Ratti, S/o Gyan Chandra
9. Ashok Kumar Verma, S/o Radha Krishna

All are employees of Mukhya Karkhana Prabhandhak / Karmik, Izzatnagar, Bistrict Bareilly.

. . .Applicants

By Adv : Shri T.S. Pandey

V E R S U S

1. General Manager, N.E.R. District Gorakhpur.
2. Chief Personnel Officer, N.E.R., District Gorakhpur.
3. Chief Workshop Manager, N.E.R. Izzatnagar District Bareilly.
4. D.R.M. (P), N.E.R. Izzatnagar, Bareilly.

. . .Respondents

By Adv: Shri K.P. Singh

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member – J

Heard Shri T.S. Pandey, learned counsel for the applicants and Shri L.P. Tiwari brief holder of Shri K.P. Singh, learned counsel for the respondents.

2. Applicants' counsel states that he wants to withdraw this OA.
3. In view of the statement made by the applicants' counsel, the present OA is dismissed as withdrawn. There is no order as to costs.

(Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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